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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-81/2023/ 10582 /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Sankardev Nagar, Hojai

Dated Guwahati, the 18<sup>th</sup> October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**  
Ref:- Letter No. DJHj/23/2567-2568, dated 15.09.2023

Sir,

With reference to the above, I am directed to inform you that Shri Syed Tabshir Alam, Sub-Divisional Judicial Magistrate, Sankardev Nagar, Hojai has been allowed to avail LTC for the block period of 2022-2025, to travel to Goa (from Hojai to Guwahati by car, Guwahati to Goa by flight and return from Goa to Guwahati by flight and Guwahati to Hojai by car), along with his wife Smti. Fariha Faridi and his minor daughter, w.e.f 14.10.2023 to 20.10.2023 (tentatively), by the shortest possible route, as per existing Rules.

Further, Shri Alam has also been allowed to draw advance payment of Rs. 35,000/- (Rupees Thirty Five Thousand).

Shri Alam may be informed accordingly.

Thanking you,

Yours faithfully,

*Self*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/ 10583-10586 /A.

Dated 18<sup>th</sup> October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Syed Tabshir Alam, Sub-Divisional Judicial Magistrate, Sankardev Nagar, Hojai for information, with reference to his letter dated 13.09.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*Self*  
17/10/23

**REGISTRAR (VIGILANCE)**

*Self*  
17.10.2023